

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 26.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	2536/13	SURESH CHANDRAHAS PATIL AND ORS Vs VISHAL KHANDU LADGE AND ORS	Argument	Mr. Amar Bhatt	
2	2694/16	Ishwar Aangan Co- op. Hsg. Soc.Ltd. Vs 1.MCGM & Ors.	NM hearing	Mr. Gharat	
3	2600/19 (HCTB)	Shyam Roopchand Jaisingh Vs MCGM	NM reply	Mr. P.D. Gandhy	
4	1046/18	Mr. Vasant Nanji Dedhia Vs MCGM	Ch/s. order	Rubia Taneja	
5	1047/18	Mrs. Janakben Ramniklal Vs MCGM	Ch/s. order	Rubia Taneja	
6	1048/18	Mrs. Shobha Umesh Shetty Vs MCGM	Ch/s. order	Rubia Taneja	

7	1068/18	Mrs. Jayshree Vasant Dedhia Vs MCGM	Ch/s. order	Rubia Taneja	
8	1074/18	Mr. Rahul Nanaji Dedhia Vs MCGM	Ch/s. order	Rubia Taneja	
9	1185/18	Mr. Karman Rantanshee Nishar Vs MCGM	Ch/s. order	Rubia Taneja	
10	2623/16 (HCTB)	1.B.H.Chemburkar Mandai Licensees Association & Ors. Vs The Municipal Corporation of Gr. Mumbai	NM reply	Mr. M.V. Holamagi	

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Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	475/16 (HCTB)	Santosh Parshuram Bhadrike Vs The MCGM	Cross examination of DW - 1	Mr. Sherekar	
2	7456/05	M S LAXMI AVENUE CO-OP HSG SOC LTD Vs M S LAXMI BUILDERS AND DEVELOPERS	Hearing	Mr. D.S. Chandnani	
3	3330/18	Khalil Ahmed Nawab Ali Subedar Vs MCGM	NM reply	Mr. V.T. Dubey	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 28.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	2785/09	SHRI AMRITLAL CHABBILAL NIRMAL Vs THE MUNICIPAL CORP.OF GR.MUMBAI ANR	Argument	Mr. M.P. Vashi	
2	1072/09	MR. MOHD. MUSTAFA CHOUDHARY Vs B.M.C	Hearing	Mr. M.V. Sawant	
3	2622/16	1.Ramshet Ramprasad Sonar and Anr. Vs 1.The Municipal Corporation of Gr. Mumbai and Anr.	C/S. hearing	Mr. Chavan	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 29.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	1428/11	SURESH V. GUPTA Vs MCGM	Dismissal	Mr. M.P. Shukla	
2	999/10	MR.MUKESH M.MEHTA Vs THE MUNICIPAL CORPORATION OF GR.MUMBAI ORS	NM hearing	Mr. B.R. Vishwakarma	
3	830/19	Shri. Tansukhlal Laxmilal Kachara Vs MCGM	C/S. hearing	Mr. M.V. Holamagi	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 31.10.2020 (CR.NO.08)**

Sr No.	Suit Stamp No.	Name of parties	Stage	Name of Advocate	Next date
1	11796/18	Shri Bhikan Bana Chandrika Vs MCGM	C/S. hearing	Mr. M.S. Lad	